

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/132(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	AJAY AGARWAL VS R.P. POLY PACKS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 246 SECTION 339 SECTION 340

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For Respondent

Mr. Mohan Ram Goenka, CS

Ms. Sneha Khaitan, PCS

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.09.2024**.

(Anamitra Pal)
Court Officer